

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 2743/2024 in C.P. (IB)/83(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- Gf Toll Road Private Limited Vs. Bank Of India
IN THE MATTER OF Bank Of India
V/s
Gf Toll Road Private Limited

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2743 of 2024:- Counsel, Karan Gandhi appeared for the Applicant, and Counsel, Rohit Gupta a/w Jyoti Agarwal appeared for the Respondent. By consent of the parties list this matter on **26.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)